

(c) There is at present no proposal to run an additional passenger ship between Madras and Singapore.

Madras-Singapore Shipping Service

1089. Shri M. G. Thengondar: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that adequate sanitary facilities are not provided to the Deck Passengers in the ships plying between Madras and Singapore; and

(b) if so, the steps proposed to be taken to remedy the present condition?

The Minister of Transport (Shri Raj Bahadur) (a) No, Sir. The 'State of Madras' belonging to the Shipping Corporation of India fully complies, *inter alia*, with the provisions relating to sanitation contained in Unberthed Passenger Ships Rules, 1964, while s.s. 'Rajula' belonging to British India Steam Navigation Company Limited, has been exempted from compliance of Rule 24(1)(a) and (b) of the said Rules to the extent of providing 7 wash basins and 3 showers as it was extremely difficult to provide them on board the ship, the vessel being very old, built in 1926.

(b) Does not arise.

Tickets for Singapore-Madras Ship Journey

1090. Shri M. G. Thengondar: Will the Minister of Transport be pleased to state:

(a) whether it is a fact that there are complaints that the passage tickets for passengers bound for Madras and Nagapattinam from Singapore in the ship 'State of Madras' are being sold in black market at Singapore due to a heavy demand; and

(b) if so, the steps proposed to be taken to put an end to this malpractice?

The Minister of Transport (Shri Raj Bahadur): (a) There have been complaints mostly of general nature from the public with the result that it has

been found difficult to investigate them. However, the Shipping Corporation of India to whom the ship belongs have adopted a very comprehensive procedure to thwart any attempt at transferring tickets and selling them in black market.

(b) Does not arise.

Singapore-Madras Shipping Service

1091. Shri M. G. Thengondar: Will the Minister of Transport be pleased to state:

(a) whether it is fact that the charges for ticket for the passengers in the ship 'State of Madras' bound for Singapore from Madras and Nagapattinam includes the charges for the food supplied to passengers; and

(b) if so, whether there is any proposal to exclude the charges for food from the amount of the ticket in view of the great dis-satisfaction of the passengers in this regard?

The Minister of Transport (Shri Raj Bahadur): (a) Yes, Sir.

(b) There is no such proposal under consideration.

Crash Programme for Agriculture

1092. Shri V. V. Thevar: Will the Minister of Food and Agriculture be pleased to state the allotment made to Madras State for 1964-65 under crash programme for development of fisheries and agriculture?

The Deputy Minister in the Ministry of Food and Agriculture (Shri Shahnawaz Khan): The following amounts have been sanctioned so far for Madras State under the centrally sponsored Special Development Programmes (crash programme) for the development of fisheries, agriculture and animal husbandry:

	Amount (Rs. lakhs)	Period
(i) Fisheries	41.91	1964-65
(ii) Agriculture : (Horticulture development)	1.07	1964-65
iii) Animal Husbandry, Poultry and Pig- gery	188.27	1964-65
(iv) Sheep & Wool Development	20.26	1964-65